## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/16, IA 186/17 , IN CP 04/16		To file objections in Registry	397/398	P. Obul Reddy Vs. Rayan Steel P. Ltd. & 17 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	A.M. SriNeran GGOODET K.S. WADIVELU	Count for petitions.	Anhondia 1. t. tudio

## ORDER

Counsel for Petitioner is present. Matter is listed today on the memo filed by the Counsel for Petitioner. I.A 186/17 is taken up today. Counsel reported that, Notices of the Application has been served on the opposite party on 15/12/2017. However, none appeared for Respondents. Therefore, matter is ordered to be list it on 21/12/2017. Registry is directed to address a letter to the Respondents about listing of I.A 186/17 and Petitioner counsel is directed to collect it from the registry and to serve it on the Counsel for opposite party.

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Member (T)

Member (J)